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Title: Statutory resolution regarding approval of proclamation by President in relation to the State of Jharkhand.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): Madam, I beg to move the following resolution :-

"That this House approves the Proclamation issued by the President on the 1st June, 2010 under article 356(1) of the Constitution in relation to the State of Jharkhand."

MADAM SPEAKER: Do you want to speak now?

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet tomorrow, July 29, 2010, at 11.00 a.m.

14.04 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, July 29, 2010/Sravana 7, 1932 (Saka).

* Not recorded.

* Not recorded.

* Not recorded.